

S.No.38

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-05-2023 AT 10:30 AM**

**CP (IB) No. 87/95/HDB/2023**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

National Bank for Agriculture and  
Rural Development(NABARD)

**...Petitioner**

**VS**

Smt. M N Jaya Laxmi

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel for the Financial Creditor present. Notice by way of publication in the newspapers as ordered has been effected. Personal Guarantor called and reported absent, service held sufficient, set ex-parte. Matter adjourned to 05.06.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**